

Government of Jammu and Kashmir  
Department of Law, Justice and Parliamentary Affairs  
Civil Secretariat  
Srinagar/Jammu  
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Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

**GOVERNMENT ORDER NO:- 15572 - JK (LD ) of 2025**

**DATED:- 27 - 10 - 2025**

Sanction is hereby accorded to the appointment of Officer's of School Education Department as Officer In charge (OIC) Litigation for the cases mentioned in annexure to this Government Order indicated against each, including contempt petition if any, pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal or any other forum.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

**By order of Government of Jammu and Kashmir.**

Sd/-

**(Achal Sethi)**

Secretary to Government

Dated: 27.10.2025

No:-LAW-OIC/10/2025

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
4. Principal Secretary to Government, School Education Department.
5. Registrar General, High Court of J&K and Ladakh , Jammu/Srinagar.
6. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

(Reyaz Ali Bhat)

Deputy Legal Remembrancer

Annexure to the Government Order No. 15572 - JK(LD) of 2025 dated 27.10.2025.

S.No	Case No.	Filing Year	Case Type	Titled of the case	OIC	Designation
1.	757	2025	OA	Ghulam Mohi ud Din Beigh v/s UT of J&K & Ors.	Deepika Sharma	Under Secretary to the Government School Education Department
2.	159	2013	SWP	Altaf Hussain v/s State of J&K & Ors.	Deepak Kumar Gupta	CEO Reasi
3.	952	2025	OA	Samirithi Thakur v/s UT of J&K	Deepak Kumar Gupta	CEO Reasi
4.	1047	2025	OA	Yasmeen kousar v/s UT of J&K & Ors.	Deepak Kumar Gupta	CEO Reasi
5.	WP(C)	2019	4046	Himanshu kumar v/s State of J&K & Ors.	Deepak Kumar Gupta	CEO Reasi

*Deepika Sharma*

*JK*